

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

NOTIFICATION

Jammu, the 22th April, 2022

S.O. 202-In exercise of the powers conferred by sub-section (1) of section 3 and section 4 of the Jammu and Kashmir Development Act, 1970 (Act No.XIX of 1970), the Government hereby declares the area specified in Annexure to this notification to be the Local Area for the purposes of the said Act and constitutes therefor an authority to be known as Sunderbani Development Authority, consisting of the following; namely:-

1.	Chief Secretary, Union Territory of Jammu and Kashmir	Chairman
2.	Administrative Secretary, Housing and Urban Development Department	Member (Vice-Chairman)
3.	District Development Commissioner, concerned	Member Secretary
4.	Additional Deputy Commissioner, concerned	Member
5.	Director, Urban Local Bodies, Jammu	Member
6.	Chief Town Planner, Jammu	Member
7.	Regional Director, Directorate of Environment and Remote Sensing	Member
8.	Conservator of Forest of the District concerned	Member
9.	President/Administrator Municipal Committee, Sunderbani	Member
10.	Superintendent Engineer, R&B, concerned	Member
11.	Superintendent Engineer, Jal Shakti, concerned	Member
12.	Superintendent Engineer, EM&RE, concerned	Member

The members shall hold the office for a period of two years.

By order of the Lieutenant Governor.

Sd/-
(Dheeraj Gupta)IAS
Principal Secretary to the Government
Housing and Urban Development Department

No. HUD-MP/1/2022(C.No.147174)

Dated: 22.04.2022

Copy to the:-

1. Principal Secretary to the Lieutenant Governor.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

3. Principal Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Jammu.
5. Director, Archives, Archaeology and Museums, J&K.
6. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
7. Director, Urban Local Bodies, Jammu.
8. District Development Commissioner, concerned.
9. Regional Director, Directorate of Environment & Remote Sensing.
10. Conservator of Forest of the District, concerned.
11. Additional Deputy Commissioner, concerned.
12. Chief Town Planner, Town Planning Organization, Jammu.
13. General Manager, Ranbir Government Press, Jammu for publication in the Government Gazette.
14. Chief Planning Officer, concerned.
15. President/Administrator, Municipal Committee, Sunderbani.
16. Superintendent Engineer, R&B, concerned.
17. Superintendent Engineer, Jal Shakti, concerned.
18. Superintendent Engineer, EM&RE, concerned.
19. Private Secretary to Chief Secretary.
20. Private Secretary to Principal Secretary to the Government, H&UDD.
21. Notification file/stock file.

Dis. 22/04/22
(Richima Sharma)

Under Secretary to the Government

PS
22/4

Khasra wise Revenue detail of the villages falling under Local Area.

S. No.	Name of village	Khasra No.
1.	Mc Bhajwal Area	1 to 11
		13 to 51
		53 to 67
		71 to 73
		75 to 77
		80 to 94
		96 to 105
		110 to 114
		116 to 117
		119 to 125
		130 to 131
		135 to 141
		143
		145 to 146
		148
		150 to 151
		153
		155
		157
		159 to 177
		179 to 180
		182 to 183
		186 to 192
		194 to 198
		200
		202
		204 to 210
		212
		215
		218 to 219
		222
		224
226		
228 to 229		
231 to 233		
237 to 240		
242 to 245		
247 to 252		
254 to 269		



		273 to 275
		278
		282 to 290
		292 to 298
		300 to 303
		306
		308 to 309
		313 to 320
		322 to 323
		327 to 329
		331
		333 to 335
		337
		339 to 341
		343
		345 to 346
		348 to 350
		353 to 356
		359
		361
		363 to 365
		370 to 371
		389
		406
		411
		421
		444
2.	Saliohat (Partly)	2 to 109
		117
		119 to 120
		131 to 134
		139 to 146
		149
		188 to 189
		192 to 193
		461
		748 to 749
		752
		755 to 759
		762 to 770
		773
		780 to 784
		787 to 811
		814 to 820

		823 to 827
		829 to 840
		844
		847
		849
		851 to 856
		861 to 862
		865
		867 to 868
		1101 to 1104
		1107 to 1108
		1113 to 1117
3.	Lohara Kot	1 to 194

215/211 22/04/22
 (Richma Sharma)

Under Secretary to the Government

22/4